

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/1149/2019

Jabalpur, this Friday, the 07th day of February, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Mahaveer Prasad S/o Jansi Lal Meena, age about 35 years, resident of Railway Quarter No.-RBIII/MS/341/D/SKP Katni 483501, Date of appointment 25-09-2010
2. Smt. Vibha W/o Ramsagar Pandit, age about 48 year, resident of Bagrang Colony, Shivaji Ward New Katni 483501, date of appointment-14-11-2005
3. Smt. Sandeepa W/o Pawan Kumar, Age about 37, resident of RBII, 114-D, Diesel Colony Near Durga Mandir New Katni 483501. Date of appointment-19-08-2010
4. Shankar Soni, S/o Late Gopi Kishan Soni, Age about 31, Resident of RBII 89-A Diesel Colony, New Katni 483501. Date of appointment-05-10-2013
5. Sudeep Kumar S/o Laxmikant Sharma, Age 32, resident of RBII 114-C, Diesel Colony, New Katni 483501. Date of appointment-07-12-2013
6. Atul Kumar Joshi S/o Babulal Joshi, Age about 30, RBII 247 A New Katni 483501, Date of appointment 08-12-2016
7. Sunil Kumar S/o Goduram Age about 29, resident of RBI-341-1,Railway Colony, Katni, date of appointment 07-12-2013
8. Brij Mohan meena S/o Batti Lal Meena, Age about 42, resident of RBIV 91-A, Prashant Railway Colony, Damoh 470661. Date of appointment- 01-04-2016
9. Shiv Kumar meena S/o Bhagwan Sahaya Meena, Age about 32, RB II-E TRD, Railway Colony, Sagar 470002, date of appointment-07-07-2014

-Applicants

(By Advocate **-Shri Suresh Kumar Dagor**)

V e r s u s

1. Union of India, through General Manager,
West Central Railway, Indira Market, Jabalpur 482001
2. Principal Chief Personnel Officer,
General Manager Office, Old Building,
West Central Railway, Indira Market, Jabalpur-482001
3. Divisional Railway Manager, Jabalpur Office,
Infront of Civil Court, Jabalpur 482001
4. Sr. Divisional Personnel Officer, DRM office,
Infront of Civil Court Jabalpur 482001
5. Sr. Divisional Finance Manager, DRM Office, - **Respondents**
Infront of Civil Court Jabalpur 482001

**(By Advocate –Smt. Anjana Shrivastava proxy counsel for
Shri A.S.Raizada)**

O R D E R (ORAL)

By Navin Tandon, AM:-

The applicants are working in the nursing cadre of Jabalpur division. They are aggrieved that the respondents have not operate the correct number of posts in different grades of nursing cadre in Jabalpur as per the percentage distribution fixed by Railway Board.

2. Learned counsel for the applicant submitted that in the restructuring order vide RBE No. 177/2003 dated 09.10.2003 (Annexure A/1) percentage distribution for the posts of nurses in Grade 7450-11500 and 6500-10500 is 10 and 35 percent respectively. Both these grades have been merged

by RBE No. 124/2008 dated 22.09.2008 (Annexure A-2) in Pay band-3, grade pay 5400/-. That means the revised percent for Chief Matron and Matron should be 10+35= 45%. However, the respondents vide order dated (Annexure A-3) have given a percentage of only about 37%.

4. Learned counsel for the applicant further brings to our notice the orders of the Railway Board dated 22.10.2019 (Annexure A-7) where the avenue of promotion of medical department has been shown in which the Chief Nursing Superintendent (grade pay 5400/-) has been shown into 45%.

5. The applicants have already been given their representation dated 30.08.2019 (Annexure A-5).

6. Learned counsel for the applicant submits that the said representation has not been decided so far. He further submits that the applicants would be satisfied if the respondents are directed to decide the representation in a time bound manner.

7. Learned counsel for the respondents submits that he has no objection if the said representation of the applicant is decided in the above terms.

8. Accordingly, this Original Application is disposed of, at admission stage, without going into the merits of the case, by directing the competent authority of the respondents to decide applicants' representation dated 30.08.2019 (Annexure A-5), if not already decided, with a reasoned and speaking order within a period of 60 days as per law from the date of receipt of a certified copy of this order. The decision so taken may be communicated to the applicants.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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